

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25264/2023

[Arising out of impugned final judgment and order dated 03-03-2023 in SAD No. 49/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. AMAR NATH SHARMA & ORS.

Petitioner(s)

VERSUS

MISSION DIRECTOR/CONVENER, EXECUTIVE COMMITTEE,
NATIONAL RURAL HEALTH MISSION, UP & ORS.

Respondent(s)

IA No.211500/2023-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 211500/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 10-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Mr. Swetank Shantanu, AOR
Mr. Sanjeev Kumar Choudhary, Adv.
Mr. Pratap Shanker, Adv.
Ms. Shilpi Srivastava, Adv.

For Respondent(s) :Mr. Anurag Kishore, AOR
Mr. Lakhan Kumar Mishra, Adv.
Ms. Somna Drown, Adv.

Mr. Vikramjit Banerjee, A.S.G.
Mr. Nachiketa Joshi, Sr.Adv.
Mr. Gautam S.Bharadwaj, Adv.
Ms. Rukhmini Bobde, Adv.
Mr. Shashwat Anand, Adv.
Mr. Uday Bhan Singh, Adv.
Mr. Anmol Chandan, Adv.
Mr. Sudarshan Lamba, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the petitioner(s),
the matters stand adjourned to 17.02.2025.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)